Court-II
In the Appellate Tribunal for Electricity, New Delhi
(Appellate Jurisdiction)

Appeal No. 107 of 2015 and Appeal No. 117 of 2015

Dated : 27th May, 2016

Present: HON'BLE MR. JUSTICE SURENDRA KUMAR, JUDICIAL MEMBER
HON'BLE MR. T MUNIKRISHNAIAH, TECHNICAL MEMBER

In the Matter of:

Appeal No. 107 of 2015

Haryana Power Purchase Centre & Anr. ... Appellant(s)
Versus
Haryana Electricity Regulatory Commission & Ors. ..Respondent(s)

Counsel for the Appellant(s) : Ms. Anushree Bardhan and Ms. Poorva Saigal

Counsel for the Respondent(s) : Mr. Apporva Misra and Ms. Raveena Dhamija for PTC
Mr. Vikas Mishra for R.2

Appeal No. 117 of 2015

Lanco Amarkantak Power Ltd. ... Appellant(s)
Versus
Haryana Electricity Regulatory Commission & Ors. ..Respondent(s)

Counsel for the Appellant(s) : Mr. Vikas Mishra

Counsel for the Respondent(s) : Mr. Apoorva Misra and
Ms. Raveena Dhamija for PTC
Ms. Anushree Bardhan and
Ms.Poorva Saigal

O R D E R

Both these appeals, being Appeal Nos. 107 of 2015 & 117 of 2015, are already part heard and the appeals were fixed for hearing for two days i.e. for today and for 30th May, 2016.

Today there is a request for adjournment on behalf of the learned counsel for the appellant, that only for a few minutes the arguments had started, saying that it is really a fresh matter for arguments.

Post the matter for arguments on ***16th August, 2016.***

(T. Munikrishnaiah)
Technical Member

(Justice Surendra Kumar)
Judicial Member

sh/kt